

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 555
TO BE ANSWERED ON THE 04th FEBRUARY, 2022**

“ADMISSION IN VARIOUS COURSES UNDER NEET”

**555 SHRI KOMATI REDDY VENKAT REDDY:
SHRI MANNE SRINIVAS REDDY:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the demands received from the States/ stakeholders to fill up various quota under OBC, EWS and others in NEET for admission to undergraduate medical courses, NEET-PG and other such courses;
- (b) the details of admissions made for reserved categories and related action taken thereon till date, State/UT-wise; and
- (c) if not, the reasons therefor and the relevant demands pending with the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR BHARATI PRAVIN PAWAR)

(a) to (c) The Government of India through Medical Counseling Committee (MCC) of Directorate General of Health Services (DGHS) is the allotment authority entrusted by the Hon'ble Supreme Court of India to conduct counseling for All India Quota (AIQ)/ Deemed/ Central Universities seats of Under Graduate courses (MBBS/ BDS) and Post Graduate (MD/ MS/ Diploma) courses as per the scheme devised by the Hon'ble Court. The Hon'ble Supreme Court has allowed reservation for OBC and EWS in the AIQ Scheme from the academic year 2020-21, which has been duly implemented in the counselling process. Remaining admissions are conducted by the States as per their extant provisions.
